

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P. No 256/KB/2017
C.P. No. 213/2016

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th January 2018, 10.30 A.M

Name of the Company		Peasons Private Ltd. & Ors.		
Under Section		391(2) & 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of		Signature with date

1. MR. NIRMALYA DASGUPTA, ADV. }
 2. MR. DIBANATH DEY, ADV. }
 3. MR. J. PATNAIK, PCS. } For Petitioners
 4. TIAINLA O/o Regional Director
 Deputy Director O/o Ministry of
 Corporate Affairs 4.1.18

ORDER

Ld. Counsel for the petitioners and Ms. Tiainala, Dy. Director from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, representing the Central Government is present.

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed.

List it on 01/03/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)